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CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH

Original Application No. 667/93

Transfer Application No.

Date of Decision 20.7.95

V.K.Singh

Petitioner/s

Mr.Darmadhikari

Advocate for  
the Petitioners

Versus

UOI & 4 ors.

Respondent/s

Mr.R.Darda for R.nos.1 and 2

Mr.P.N.Chandurkar, for R.Nos.3 to 5

Advocate for  
the Respondents

CORAM :

Hon'ble Shri. Justice M.S.Deshpande, Vice Chairman

Hon'ble Shri. P.P.Srivastava, Member(A)

- (1) To be referred to the Reporter or not ?
- (2) Whether it needs to be circulated to other Benches of the Tribunal ? no

  
V.C.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, "GULESTAN" BUILDING NO.6  
PRESCOT ROAD, BOMBAY 1

CIRCUIT SITTING AT NAGPUR

O.A.NO. 667/93

V.K.Singh ..Applicant

V/s

Union of India & 4 ors. ..Respondents

Coram: Hon.Shri Justice M.S.Deshpande, V.C.  
Hon.Shri P.P.Srivastava, Member(A)

**Appearance:**

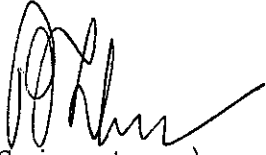
Mr. Darmadhikari  
Counsel for applicant  
Mr. R. Darda  
Counsel for respondents Nos. 1 and 2

Mr. P.N.Chandurkar  
Counsel for respondents nos. 3 to 5

**ORAL JUDGMENT:** **Dated: 20.7.95**  
(Per: M.S.Deshpande, Vice Chairman)

After we heard the Ld. counsel for some time Shri Darmadhikari, Ld. counsel for the applicant stated that he was superseded by respondents nos. 3 to 5 in the panel recommended by the Departmental Promotion Committee and the selection was made to the Senior Administrative grade on 1.10.91. This very promotion order dated 1.10.1991 was the subject matter of O.A. No.254/92 decided by a Bench comprising of Hon.Shri B.S.Hegde, Member(J) and Hon. Shri M.R.Kolhatkar, Member(A) ~~decided~~ on 8.6.95 and that since review Departmental Promotion Committee is to be constituted by excluding the officers who have not fulfilled the statutory requirements of completion of two years of service in Junior Administrative Selection Grade(JASG) on the relevant date, he does not wish to proceed with the present O.A. In view of this statement made by Mr. Darmadhikari, counsel

for the applicant the O.A. is allowed to be withdrawn and is disposed as such.



(P.P.Srivastava)

Member(A)



(M.S.Deshpande)

Vice Chairman